

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 04.09.2020 (FRIDAY)

COURT OF CHAIRPERSON

10:25 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 55 of 2020	Jaideep Halwasiya Vs. A.A. Infraproperties Pvt. Ltd. & Ors.	P. Sinha	Ejaz Maqbool-R1, R3, R4, R5, R6 Abhijeet Sinha-R2

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**